



**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-16/2002/198 /A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Dibya Jyoti Mahanta,  
District & Sessions Judge,  
Chirang, Kajalgaon

Dated Guwahati the 6<sup>th</sup> January, 2020.

Sub: **Restricted holiday along with station leave permission.**

Ref:- Letter No.DJCH.I-5/2019-20/04 dated 02.01.2020.

Sir,

With reference to the above, I am directed to inform you that, your prayer for Restricted holiday on 17.01.2020 along with station leave permission from the morning of 11.01.2020 till the morning of 18.01.2020, has been granted/rejected.

The Chief Judicial Magistrate, Chirang, Kajalgaon, Shri Bablu Sutradhar and in his absence the next senior Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-16/2002/199 / dated 6.1.20  
Copy to.

✓ 1 The Systems Analyst, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**  
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